

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 209
CA No. 02/JPR/2022
CP No. 195/130/JPR/2020
Under Section 130 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Limited and Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
15.03.2023.


(Prabhu Dayal Sewda)
Court Officer

January 23, 2023